

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA/188(AHM)2021 in CP(IB) 312 of 2018

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 28.04.2021**

Name of the Company: Balaji Developers
V/s
Gordhanbhai Ratanbhai Godhani & Anr.

IA For Directions.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.
2.

ORDER
(through video conferencing)

Mr. Ravi Karnavat, Advocate appeared on behalf of Applicant. Mr. Atul Sharma, Advocate appeared on behalf of Respondent No. 1. Mr. Pavan Godiawala, Advocate appeared on behalf of Respondent No. 2.

The Respondents are at liberty to file reply, if any, within two weeks' by serving advance copy to the other side.

List the matter on 23.06.2021


**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**

Dated this the 28th day of April, 2021


**MANORAMA KUMARI
MEMBER JUDICIAL**